

Proposals are under Consideration for Strengthening the provisions relating to restrictions on alienations in respect of lands held by the Scheduled Tribes and Scheduled Castes in a number of States.

**REPRESENTATION FROM M. PS. FOR BROADCASTING THEIR VIEWS**

i 240, SHRI A. D. MAM : Will the Minister of INFORMATION A

ND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether any representation has been received by Government from the Members of Parliament requesting permission for giving them an opportunity of broadcasting their views on conditions in the Soviet Union ;

(b) if so, whether any reply has been sent to them ; and

(c) whether Government proposes to permit Indian political parties to broadcast on the Soviet Internal Affairs ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) :

(at Yes, Sir.

(b) No. Sir. The request is under consideration.

(c) No, Sir.

**BAN ON THE KANNADA FILM "SAMASKARA"**

241. SHRI A. D. MANI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the Board of Film Censors has placed a ban on the Kannada Film "Samaskara".

(b) if so, what are the grounds for such a ban ; and

(c) whether any representations have recently been received by the Board for the lifting of the ban ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) to (c) Yes, Sir. The Kannada film "Samaskara" was refused a certificate by the Central Board of Film Censors as

they were of the view that the film may wound the susceptibilities of a section of people. The producer of the film filed an appeal to Government against this decision of the Board. The Government after examining the film, have decided to grant 'A' certificate to the film subject to some minor cuts.

आकाशवाणी के स्टाफ आर्टिस्ट

242. श्री लाल आशवाणी :

डा० भाई महावीर :

श्री तिल्लई विल्ललन :

श्री जी० ए० अप्पन :

श्री एस० के० शिवप्रकाशम् :

क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के स्टाफ आर्टिस्टों के लिए सरकार ने हाल में किन्हीं नये लाभों की घोषणा की है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) क्या यह सच है कि यह घोषणा स्टाफ आर्टिस्टों की शिकायतों को दूर करने में असमर्थ रही है, जिन्होंने अपना आन्दोलन जारी रखने के निर्णय की घोषणा कर दी है ; और

(घ) इस असन्तोष को दूर करने के लिए सरकार क्या कदम उठा रही है ?

•[[STAFF ARTISTES OF THE A.I.R.

242. SHRI LAL K. ADVANI : DR. BHAI MAHAVIR : SHRI THILLAI VILLALAN : SHRI G. A. APPAN : SFIRI S. K. SIVAPRAKASAM

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether any fresh benefits have recently been announced by Government for staff-artistes of the All India Radio ;

(b) if so, the details thereof ;

■[ ] English translation.

- (c) whether it is a fact that the announcement  
(d) the step' being taken by Government  
to 1 this discontent ?]

सूचना तथा प्रसारण मंत्रालय और संचार  
विभाग में राज्य मंत्री (श्री आई० के० गुजराल):

- (क) जी, हां।  
(ख) अपेक्षित जानकारी संलग्न विवरण  
में दी हुई है।  
(ग) कुछ स्टाफ आर्टिस्टों ने यह भावना  
व्यक्त की है कि और लाभ मिलने चाहिए।  
(घ) सरकार इस मामले में और कदमों  
के बारे में विचार कर रही है।

### विवरण

स्टाफ आर्टिस्टों के लिये निम्न रिवायतों  
की घोषणा की गई है :—

1. नियमित सरकारी कर्मचारियों की  
तरह स्टाफ आर्टिस्टों को मूल फीस में  
महंगाई भत्ते के एक अंश को मिलाना।
2. कुछ सरकारी कर्मचारियों की तरह  
500 रुपए प्रति माह तक फीस पाने  
वाले स्टाफ आर्टिस्टों को महीने के  
अन्तिम कार्य दिवस को फीस का भुगतान  
करना।
3. स्टाफ आर्टिस्टों को अनाधारण छुट्टी  
उन्हीं शर्तों के अनुसार देना जिनके  
अनुसार अस्थायी सरकारी कर्मचारियों  
को दी जाती है।
4. उन स्टाफ आर्टिस्टों जिनकी फीस के  
वेतनमान का अधिकतम 300 रुपए  
से ऊपर नहीं है, के छुट्टी पर जाने पर  
वही फीस देना जो उनको छुट्टी जाने  
से पूर्व के दिन मिल रही थी।
5. कैण्टीन सुविधाओं में तथा आकाश-  
वाणी के अहाते में सफाई में सुधार।

6. प्रत्येक केंद्र में स्टाफ आर्टिस्टों को  
विभिन्न श्रेणियों की संख्या का निर्धारण  
तथा चयन समिति की सिफारिश पर  
रिक्त पदों को भरना।

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING AND IN THE  
DEPARTMENT OF COMMUNICATIONS  
(SHRI I. K. GUJRAL) : (a) Yes, Sir.

- (b) The requisite information is contained  
in the statement enclosed.  
(c) Some Staff Artistes have exp  
the feeling that more benefits should be given.  
(d) Government are considering further  
steps in the matter.

### STATEMENT

The following concessions to Staff Artistes  
have been recently announced.

1. Merger of a portion of Dearness  
Allowance in the basic fee of Staff Artistes as  
in the case of regular Government servants.
2. Disbursement of monthly fees to Staff  
Artistes drawing fees upto Rs. 500 p-m- on  
the last working day of the month as in the  
case of certain Government servants of  
comparable emoluments.
3. Grant of Extraordinary Leave on the  
same terms and conditions as applicable to  
temporary Government servants.
4. Grant of leave fee equal to the fee last  
drawn immediately before proceeding on  
earned leave in case of Staff Artistes, who  
are on a scale of fee the maximum of which  
does not exceed Rs. 300 p.m.
5. Improvement of canteen facilities and  
the standard of sanitation in A.I.R. premises.
6. Fixation of the strength of the various  
categories of staff artistes at each A.I.R-  
station, and to fill the vacant posts on the  
recommendations of Selection Committees.]

### TARIFF COMMISSION'S RECOMMENDATIONS ON THE COST STRUCTURE OF SUGAR

243. SHRI R. P. KHAITAN : Will the  
Minister of FOOD AND AGRICULTURE be  
pleased to state :

[ ] English translation.

who have announced the